

**RBI/2007-2008/104**

IDMD. 530 /03.64.00/ 2007-08

July 31, 2007

To

All Primary Dealers

Dear Sir

**FIMMDA Reporting Platform for Corporate Bond Transactions**

As you are aware, the High Level Expert Committee on Corporate Bonds and Securitisation (Patil Committee) had recommended setting up of reporting platforms for corporate bonds with a view to enhance transparency and to further the development of corporate bond markets. Accordingly, BSE and NSE have set up reporting platforms.

2. FIMMDA has now informed us that SEBI had permitted FIMMDA to set up its reporting platform for corporate bonds. It has also been mandated to aggregate the trades reported on its platform as well as those reported on BSE and NSE with appropriate value addition. FIMMDA expects to go live with its platform, which at present is under trial run, from September 1, 2007.

3. All Primary Dealers would be required to report their secondary market transactions in corporate bonds done in OTC market, on FIMMDA's reporting platform with effect from September 1, 2007. Detailed operational guidelines in this regard would be issued by FIMMDA. In the meanwhile, PDs may approach FIMMDA directly for participating in the mock reporting sessions.

Yours faithfully,

**(R. N. Kar)**  
General Manager